

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2633 OF 2006

RAMESH KUMAR

Appellant (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

Date: 04/06/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
(Vacation Bench)

For Appellant(s) Dr. Kailash Chand,Adv.

For Respondent(s) Ms. S. Janani,Adv.

Mr.T.V.George ,Adv

UPON being mentioned the Court made the following
ORDER

List after 23/6/2008 but before summer vacation.

[Usha Bhardwaj]
Court Master

[Vinod Kulvi]
Court Master